

[Shri Jagjiwan Ram]

- 1968, published in Notification No. S.R.O. 217 in Gazette of India dated the 13th July, 1968.
- (iv) The Navy (Pension) (Second Amendment) Regulations, 1969, published in Notification No. S.R.O. 159 in Gazette of India dated the 31st May, 1969.
- (v) The Navy (Pension) (Third Amendment) Regulations, 1969, published in Notification No. S.R.O. 161 in Gazette of India dated the 7th June, 1969.

- (2) Five statements (Hindi and English versions) showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT—3784/70]

Action taken by Government on Assurances etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): I beg to lay on the Table following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Fourth Lok Sabha :—

(i) Supplementary Statement Nos. II, III and IV	Tenth Session, 1970.
(ii) Supplementary Statement Nos. V & VI	Ninth Session, 1969.
(iii) Supplementary Statement No. VIII	Eighth Session, 1969.
(iv) Supplementary Statement No. XVIII	Seventh Session, 1969.
(v) Supplementary Statement No. XIII	Sixth Session, 1968.
(vi) Supplementary Statement No. XX	Fifth Session, 1968.
(vii) Supplementary Statement No. XXVI	Fourth Session, 1968.
(viii) Supplementary Statement No. XX	Third Session, 1967.
(ix) Supplementary Statement No. XXVIII	Second Session, 1967.

[Placed in Library. See NO. LT-3785/70]

**Jadavpur University (Amendment) Act, Certified Accounts and Audit Report of I. I. T. Kanpur etc.**

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): I beg to lay on the Table—

- (1) A copy of the Jadavpur University (Amendment) Act, 1970 (Hindi and English versions) (President's Act No. 14 of 1970) published in Gazette of India dated the 30th June, 1970, under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1970. [Placed in Library. See No. LT—3786/70]
- (2) A copy of the Certified Accounts of the Indian Institute of Technology, Kanpur for the year 1968-69 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961. [Placed in Library. See No. LT—3787/70]

- (3) (i) A copy of the Annual Report of the Indian Institute of Technology, Delhi for the year 1968-69. [Placed in Library. See No. LT—3788/70]
- (ii) A statement showing reasons for delay in laying the above Report. [Placed in Library. See No. LT—3789/70]

**UPSC (Exemption from Consultation) Amendment Regulations, Report of Commissioner, Linguistic Minorities, and Notification under the All-India Services Act**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): I beg to :

- (1) re-lay on the Table a copy of the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 1970, published in Notification No. G. S. R. 633 in Gazette of India dated the 18th April, 1970, under clause (5)